

LGL/203/2023-LEGISLATIVE-Legislative Department

/344223/2023

**GOVNMENT OF ASSAM
LEGISLATIVE DEPARTMENT
2ND FLOOR, BLOCK-E, DISPUR, GUWAHATI**

Efile No.384281/2:

Dated Dispur the 20th November, 2023

OFFICE ORDER

In pursuance of the Rule 26(4) of Assam Public Procurement Rules, 2020, Sri Dhiraj Pratim Nath, Deputy Secretary, Legislative Department is hereby nominated as First Appellate Authority under Legislative Department.

Signed by
Geetanjali Das Saikia
Secretary to the Govt of Assam,
Legislative Department
Date: 21-11-2023 11:43:07

Memo No. Efile No.384281/2-A,

Dated Dispur the 20th November, 2023

Copy for information & necessary action to:-

1. Sri Dhiraj Pratim Nath, Deputy Secretary, Legislative Department.
2. PS to Project Director, ASPIRe, AS-CFMS for information to Project Director.
3. The Assistant Librarian, Legislative Department for uploading the Notification in the Department's website.

By order etc.,

(e-signed)

Deputy Secretary to the Govt of Assam,
Legislative Department